

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/106/9/AMR/2019	Under Liquidation	9 of IBC	CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd
	Rest. A(IBC)/01/2023 in IA(IBC)/75/2022	U/r 11, 48 r/w 49 of NCLT Rules, 2016	M/s. Siddhartha Civil Works Pvt. Ltd Vs. Pradeep Kumar Sravanam (Liquidator) M/s. ISR Infra Pvt. Ltd

**ORDER**

**Rest. A(IBC)/01/2023 in IA(IBC)/75/2022:**

For filing counter, list the matter on 23.04.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**